NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 50/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE PARTIES: M/s. Sunflower Investments & Textiles Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION **SIGNATURE**

Ma Donkit Advocates
Lohia af W

Ms. Deb ashree
Dey i 16 Desai

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ORDER

C.S.A. No. 48/230-232/NCLT/MB/MAH/2017

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At request of the Petitioner Counsel, this Bench hereby appoints M/s. S.U. Buch & Co., Mumbai as Auditors with remuneration of Rs. 30,000/- each, to assist OL of Mumbai in filing his report before this Bench.

CSA is hereby disposed of.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-

V. NALLASENAPATHY Member (Technical).